

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 9800 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee
Principal Judge, Family Court
Nalbari

Dated Guwahati, the 29th September, 2023

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. FC.NLB/08/2019/663, dated 20.09.2023.
and this Registry's letter no- HC.VII-81/2023/9581/A, dated 16.09.2023

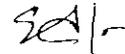
Sir,

In continuation of this Registry's letter cited above, I am directed to inform you that, you are allowed to :

1. avail a modified HTC permission for the block period 2022-2023, to visit your paternal house at Karimganj, along with your wife and minor daughter, by the shortest possible route, as per existing Rules.
2. avail Durga Puja Vacation, w.e.f. 16.10.2023 to 29.10.2023, along with head quarter leave permission, w.e.f. the evening of 13.10.2023 (after court hours) till the morning of 30.10.2023 (before court hours).
3. Further, during your absence, the Ld. Counsellor, Family Court, Nalbari and in his absence, the Ld. Chief Judicial Magistrate, Nalbari shall remain in charge of your court and office.

Thanking you.

Yours faithfully,



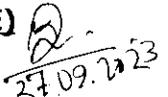
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-81/2023/9800-9803 /A, dated-29th September, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)


27.09.2023